

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) Yes, Sir.

(b) and (c) The recommendations of the Tripartite DA Committee are under active consideration of the Government.

**Joint venture companies with U.S.A.**

@@2014 DR. ISHWAR CHANDRA GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether his attention has been drawn to the news item captioned "Delays putting off U. S. Investors" appearing in Hindustan Times dated 17th February, 1993; and

(b) if so, what are the reasons for delay in finalisation of applications of American companies for various joint ventures with Indian companies?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) Yes, Sir.

(b) The proposals are generally cleared within a period of 45 days unless their consideration are pending for appropriate policy decision.

**Liberalization of Industrial Licences**

2015. SHRI NYODEK YONGGAM: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government have issued guidelines to

@@Previously Unstarred Question 731, transferred from 1st March, 1993.

all the State Governments regarding the liberalisation of trading and industrial licences to the entrepreneurs except on restricted items as per the declared new industrial policy of Govt.; and

(b) if so, when the guidelines were issued and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) No, Sir. However, State Governments have been urged to focus on infrastructure, procedural reforms, setting up facilitation cells and State level co-ordination committees, regular monitoring of entrepreneurs' progress etc. in order to attract industries to their respective States.

(b) Does not arise.

**Cement factory in Arunachal Pradesh**

2016. SHRI NYODEK YONGGAM: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under Government's consideration to set up a Cement factory in Arunachal Pradesh under joint sector; and

(b) if so, the location with details thereof and when the project is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) No, Sir.